

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2026

In view of several representations received from the candidates / aspirants of District Judge (Entry Level), Direct from Bar Exam-2026 who have already applied / registered online for the said exam during the period 16.04.2026 to 15.05.2026 which was extended till 25.05.2026 in response to the Advertisement No. BSJS/1/2026 dated 30.03.2026, as decided, it is hereby informed that the online portal of the Patna High Court shall be reopened only for them from **21.07.2026 to 28.07.2026** till 23:59 hours for rectification of mistakes / errors / defects in online application forms and online deposition of examination fee as well as for uploading the documents and the same will remain available upto **30.07.2026** till 23:59 hours only for the purpose of uploading the documents such as scanned photographs, declaration written in the hand writing of the candidate, filling in bank reference number etc. and obtaining the printout of application form.

Further, representations of the candidates / aspirants of District Judge (Entry Level), Direct from Bar Exam-2026 regarding refund of examination fee paid by them stand rejected in terms of the clause 10(b) mentioned at page 9 of the advertisement.

Helpline number as given in advertisement shall also remain available during the office hours for the aforesaid period for assistance of the registered candidates/aspirants.

The candidates are advised to keep visiting the website of the Court regularly for further details / updates.

By order of the Court

Patna High Court, Patna
Date: 17/07/2026

Registrar General